POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
HANSU CONTROLS LIMITED (HCL)
Regd. Off.: A-420, T.T.C Industrial Area, M.I.D.C, Mahape, New Mumbai-400 701.

The details subsequent to the completion of the Offer made vide Public Announcement dated May 5, 2008 in terms of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations') by **Mr. Chandrashekhar Ramashrey Gupta** and **Mr. Ramashrey Jagannathram Gupta** (hereinafter collectively referred to as 'Acquirers') to acquire upto 1,80,100 equity shares of Rs. 10/- each representing 20% of the voting capital of HCL at a price of Rs. 78/- ('Offer Price') per share payable in cash are as under:

1. Name of the Target Company : **HANSU CONTROLS LIMITED**
2. Name and Address of the Acquirer(s) : **Mr. Chandrashekhar Ramashrey Gupta**
   1004, A, Eternia Co-operative Housing Society,
   Hiranadani Garden, Powai, Mumbai-400 076 and
   Mr. Ramashrey Jagannathram Gupta
   3/1, Ramashankar Mishra Chawl, Subhash Road,
   Janata Market, Bhandup (West), Mumbai-400078.
3. Name of Manager to the offer : **ASHIKA CAPITAL LIMITED**
4. Name of Registrar to the offer : **PURVA SHAREGISTRY INDIA PRIVATE LIMITED**
5. Offer details
   a) Date of Opening of the Offer : June 26, 2008 (Thursday)
   b) Date of Closing of the Offer : July 15, 2008 (Tuesday)
6. Details of the acquisition:

S. No.	Particulars	Proposed in the Offer Document		Actuals	
(i)	**Offer Price:** Fully Paid-up Equity Shares Partly Paid-up Equity Shares	Rs. 78.00 per share Not Applicable		Rs. 78.00 per share Not Applicable	
		Number	**(%)**	**Number**	**(%)**
(ii)	Shareholding of Acquirer(s) before MOU / P.A.	66,800	7.42	66,800	7.42
(iii)	Shares acquired by way of MOU or Market Purchases	4,50,000	49.99	4,50,000	49.99
(iv)	Shares acquired in the Open Offer	1,80,100	20.00	1,50,500	16.72
(v)	Size of the Open Offer (No. of shares multiplied by Offer Price per Share)	Rs. 1,40,47,800		Rs. 1,17,39,000	
(vi)	Shares acquired after PA but before 7 working days prior to Closure Date, if any.	Nil	Nil	Nil	Nil
(vii)	Post Offer Share Holding of Acquirer(s) (ii+iii+iv+vi)	6,96,900	77.42	6,67,300	74.13
		Pre Offer	**Post Offer**	**Pre Offer**	**Post Offer**
(viii)	Pre & Post Offer Shareholding of Public	1,81,000 (20.11%)	2,03,200# (22.58%)	1,81,000 (20.11%)	2,32,800# (25.87%)

The shareholding of erstwhile Promoters Group has been included in the Public Category pursuant to the Offer.

7. Status of Escrow Account : Amount of Rs. 30,25,000 was transferred to Special Account for the payment of consideration to the shareholders whose shares were accepted. Balance amount lying in the Escrow is yet to be released to the Acquirers.
8. Payment of Interest, if any : Not Applicable
9. Status of Investor Compliances received, if any : Nil

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

The Acquirers accepts full responsibility for the information contained in this announcement and also for the obligations of Acquirer laid down in the Regulations.

Issued by Manager to the Offer on behalf of the Acquirers:

ASHIKA CAPITAL LIMITED
1008, 10th Floor, Raheja Centre,
214, Nariman Point, Mumbai - 400 021.
Tel: +91-22-6611 1700; Fax: +91-22-6611 1710
E-Mail: mbd@ashikagroup.com
Contact Person: Mr. Niraj Atul Kothari

ASHIKA
Growing & Sharing with You

Place: Mumbai
Date: July 28, 2008